

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 551/TT/2014

Date: 22.1.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Truing up transmission tariff for 2009-14 tariff block and determination of tariff for 2014-19 period for transmission assets under "System Strengthening-XI in Southern Regional Grid" in Southern Region"

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 4.2.2016:-

- a. Reconciliation of Capital Cost as on DOCO in petition, Auditor`s Certificate and Tariff Forms for Asset 5.
- b. Reconciliation of actual additional capital expenditure during 2009-14 tariff period in petition, Auditor`s Certificate and tariff forms for Asset 3.
- c. Details of the balance/ retention payments claimed during 2009-14 tariff period.
- d. Undertaking providing IDC, IEDC and initial spares discharged on cash basis as on DOCO and during the tariff period and un-discharged liabilities if any.
- e. An undertaking/certificate depicting the actual equity infused during the tariff period 2009-14 and 2014-19.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

sd/-

(V. Sreenivas)
Deputy Chief (Legal)